THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM-II/314/2013/___

Dated 27th February, 2015

NOTIFICATION

On Smti. M.B. Challam, District and Sessions Judge, Ri-Bhoi District, Nongpoh attaining superannuation on 28.02.2015, Hon'ble the Chief Justice (Acting), High Court of Meghalaya, in exercise of powers under Rule 7(B)(5) of the High Court of Meghalaya Rules, 2013 is pleased to temporarily transfer and post the following Judicial Officer as under:-

Sl No.	Name	Grade	Present Posting	Now Transferred As
1	Smti. Cordelia Dkhar	Grade I Judicial Officer	Additional District and Sessions Judge, Shillong	In-charge District & Sessions Judge, Ri-Bhoi District, Nongpoh

The above incumbent who is now functioning in her respective post is to hand over charge with immediate effect to District and Sessions Judge, Shillong and to take over the charge of her new assignment.

By Order,

Registrar General

Memo No.HCM-II/314/2013/5794.

Dated 27th February, 2015

Copy for information to:-

- The Secretary to the Government, Law (A) Department, Shillong with a request to issue the related Notifications effecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
- 2. The Registrar, High Court of Meghalaya, Shillong.
- 3. The District & Sessions Judge, Shillong.
- 4. The District & Sessions Judge, Jowai.
- 5. The District & Sessions Judge, Nongpoh.
- 6. The District & Sessions Judge, Tura.
- 7. The District and Sessions Judge, Nongstoin.
- 8. The District & Sessions Judge, Williamnagar.
- 9. Smti. C. Dkhar, Additional District & Sessions Judge, Shillong.
- 10. The Joint Registrar-cum-OSD in Hon'ble Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 11. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya ,Shillong.
- 12. The Private Secretary to Hon'ble Mr. Justice T. N. K. Singh, High Court of Meghalaya, Shillong.

- 13. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 14. The Accountant General (A&E), Shillong.
- 15. The Treasury Officer, Shillong North, Shillong.
- 16. The Treasury Officer, Ri Bhoi District, Nongpoh.
- 17. The Librarian-cum-Research Officer, High Court of Meghalaya, Shillong.
- 18 The System Analyst, High Court of Meghalaya, Shillong to upload the Notification in the official website.
- 19. Office file.

Brachizz 2/2/15 **Registrar General**